

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 115

CP No. 22/Chd/Pb/2022

**IN THE MATTER OF:**

Krishna Krishna, Jewellers and Investments Pvt. Ltd.

...Petitioner

Vs.

ROC, Punjab & Chandigarh

...Respondent

**Under Section:** 169, CA 2013

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 19.07.2024.

10.05.2024

Pooja

-Sd/-  
Court Officer